

Exchange Control

January 2000

Updated Exchange Control regulations relating to Forward Exchange cover, Rupee Accounts of Non-Resident Banks and Inter-bank Dealings have been brought out. The updated version includes certain amendments/modifications as under:

- i) Opening and closure of vostro accounts need not be reported to Reserve Bank.
- ii) The provision for permitting the banks to grant foreign currency loans to FCNR(B) account holders has been dropped.
- iii) Banks have been enabled to use funds in foreign currency accounts besides those in FCNR(B) accounts for making loans.